

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 11/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.1.2018**

**NAME OF THE COMPANY: Perfect Testing Laboratory Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** None

**For the Respondent:** Mr. Manish Raj, Company Prosecutor, ROC

**ORDER**

Mr. Manish Raj has appeared on behalf of the ROC.

As none is present on behalf of the Petitioner, adjourned to 9<sup>th</sup> January,  
2018.

*-s-d-1*

**(Deepa Krishan)  
Member (T)**

*-s-d-1*

**(Ina Malhotra)  
Member (J)**